## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

PETITION NUMBER

: TCP/4/2016

NAME OF THE PETITIONER(S)

: Lammertz Industrienadel GmbH

NAME OF THE RESPONDENT(S)

: Altek Lammertz Needles Limited and 3 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

1. S.MUKUNDAN Counsel representing C.D. MULHERKAR Holvocate, New Dellin

2. C. Prasenna Venleaterh for Responler

## **ORDER**

Shri S Mukundan, counsel for petitioners present. Shri C Prasanna Venkatesh, counsel for respondents present. As seen in the order of this Bench dated 31.1.2017, this Bench floated a suggestion that both parties make efforts to sort out the dispute. In this regard, counsel for respondents submitted that they have suggested some outlines of proposal for settlement and copy of the same has been furnished to the other side. In response the counsel for petitioner filed a memo with certain objections. Time extended at their request for hearing. Put up on 14.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)